



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,19th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/2669/2017</a>	M/S DEKA CONSULTANCY and AGENCY SERVICES <b>Versus</b> CENTRAL BANK OF INDIA and 5 ORS	MR.R DUBEY MS.A B KAYASTHA MR.A N I HUSSAIN MS.M SAIKIA	MR.A C SARMASr.Adv.R- 1 to 4 MR. M K MISRA(R-1,2,3,4) MR.B HALDAR(R- 1-4) MR.G BHARADWAJ(R- 1-4)
2	<a href="#">WP(C)/7795/2017</a>	ANDREW YULE and CO. LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.P J SAIKIA MR.R S MISHRA	GA, ASSAM
3	<a href="#">WP(C)/2032/2022</a>	DEVELOPMENT MISSION <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A K SARMA MR A GOHAIN MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
4	<a href="#">WP(C)/2148/2022</a>	PUBALIM JYOTIYA DAYABADHA SABLAMBI GOT <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A K SARMA MR A GOHAIN MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
5	<a href="#">WP(C)/2963/2022</a>	RAMAN AGARWAL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P DEKA MR. A CHETIA MS. S KATAKEY	GA, ASSAM
6	<a href="#">WP(C)/4214/2022</a>	ABDUL KADER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M A ISLAM MR J I MONDAL	GA, ASSAM
7	<a href="#">WP(C)/5630/2022</a>	RATNESWAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B D GOSWAMI MR. J M GOGOI	GA, ASSAM SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 19/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
4)	MR. J P SHARMA	01-07-2024	To	31-07-2024
5)	MR. O P BHATI	28-06-2024	To	04-08-2024
6)	MR. R L YADAV	15-07-2024	To	26-07-2024
7)	MS. K YADAV	15-07-2024	To	26-07-2024
8)	MR H Dey	17-07-2024	To	29-07-2024

9)	MR. R SARMAH	15-07-2024	To	25-07-2024
10)	MS M DAS	15-07-2024	To	24-07-2024
11)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
12)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
13)	K U AHMED	16-07-2024	To	22-07-2024
14)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
15)	MR. R K BHATRA	16-07-2024	To	19-07-2024
16)	MR. P MAHANTA	17-07-2024	To	22-07-2024
17)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
19)	MR S SARMA	16-07-2024	To	15-09-2024
20)	MS. N M DEKA	17-07-2024	To	20-12-2024
21)	MR. S B PRASAD	22-07-2024	To	02-08-2024
22)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
23)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
24)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
25)	MR. DITUL DAS	19-07-2024	To	26-07-2024



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**[AT 11:00 AM]**

**BEFORE:**

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">Crl.L.P./24/2014</a>	AMAR JYOTI BORA, <b>Versus</b> THE STATE OF ASSAM and ANR,	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI MR. D BORA MR.A J RAJKHOWA	PP, ASSAM
2	<b>WITH</b> <a href="#">Crl.M.C./486/2014</a>	AMAR JYOTI BORA, <b>Versus</b> THE STATE OF ASSAM and ANR,	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI MR.A J RAJKHOWA	PP, ASSAM
3	<a href="#">CRL.A(J)/108/2022</a> 3 Y 10 M 27 D :	SIMOL DALU @ MANGAL DALU <b>Versus</b> THE STATE OF ASSAM	MR SUPRATIM DEB PURKAYASTHA (AMICUS CURIAE)	PP, ASSAM
4	<a href="#">WP(C)/966/2023</a>	ROSA ROSHIE TOKBIPI <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MRS. R RONGMEI MS. K L R YANTHAN MR. A ULLAH	GA, ASSAM SC, NHAI DY.S.G.I. SC, K A A C
5	<a href="#">WP(C)/207/2024</a>	NILAMONI BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR M H AHMED I AMIN MS. N SULTANA	SC, P AND R.D. GA, ASSAM SC, P H E
6	<a href="#">WP(C)/515/2024</a>	NRIPEN BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR M H AHMED I AMIN	SC, P AND R.D. GA, ASSAM SC, P H E
7	<a href="#">WP(C)/1983/2024</a>	AMANDEEP SINGH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D K DEY MS T DEBNATH	SC, HIGHER EDU

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